



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.063/00743/2020

Chandigarh, this the 14th of October, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Kehar Singh (MES No. 507053) S/o Sh. Bansi Ram, aged about 58 years, presently working as Sr. Admn. Assistant under Garrison Engineer, MES, Palampur (H.P.) – 176061.

....Applicant

(BY: Mr. Jagdeep Jaswal, Advocate)

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi – 110011.
2. Chief Engineer, Headquarters MES, Pathankot Zone, Pathankot – 145001.
3. Commander Works Engineer, Headquarters, MES, Yol Cantt – 176052.
4. Garrison Engineer, MES, Palampur (HP- 176061)

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. Applicant is before this Court for invalidation of orders dated 01.09.2020 and 21.09.2020 whereby he has been transferred from Palampur to Dalhousie, on various grounds.
2. Heard Mr. Jagdeep Jaswal, learned counsel for the applicant. He submitted that the applicant has filed a



representation dated 23.09.2020 (Annexure A-6) which is pending consideration and prayed that a direction be issued to the respondents to decide the same expeditiously. He has also placed reliance upon an order passed by the Jurisdictional High Court in the case of **Anil Garg Vs. State of Punjab and Others** (CWP No. 9042 of 2020 (O&M) decided on 24.09.2020.

3. Considering the limited prayer made on behalf of the applicant, we dispose of the O.A. in limine, without going into the merits of the case, by directing the addressed quarters to consider and decide the same in accordance with Rules, Transfer Policy and Law laid down in the relied upon cases, including the case of Anil Garg (supra), by passing a reasoned and speaking order within a period of three weeks from the date of receipt of a copy of this order and a copy thereof be duly communicated to the applicant. No costs.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
Member (J)

Place: Chandigarh
Dated: 14.10.2020

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